

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2627**

**TO BE ANSWERED ON THE 18<sup>TH</sup> DECEMBER, 2024/ AGRAHAYANA 27, 1946  
(SAKA)**

**PROJECT TO MODERNIZE POLICE ESTABLISHMENTS**

**2627 # DR. DINESH SHARMA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether Government is considering any project to modernize the police establishments in the country;**

**(b) if so, the details thereof; and**

**(c) the details of the objectives and financial outlay of police modernization?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): Modernization of police forces is an ongoing and continuous process. 'Police' and 'Public Order' are State subjects as per the seventh Schedule of the Constitution. It is the responsibility of the State Governments to develop the police infrastructure. However, the efforts of the States for equipping and modernizing their police forces have been supplemented by the Central Government under the scheme of "Assistance to States & UTs for Modernization of Police (ASUMP)" [erstwhile scheme of "Assistance to States for Modernization of Police"].**

**The objective of the scheme is to equip the State/UT Police Forces adequately through development of relevant infrastructure. The focus of the scheme is to strengthen police infrastructure at cutting edge level by equipping the police stations with the required modern technology, weaponry, communication equipment etc. along with construction of Police Stations in all the States/UTs. Further, it includes mobility and construction of other police infrastructure including housing, but only for specific areas.**

**An overall outlay of Rs. 4846 crore under the scheme of “Assistance to States & UTs for Modernization of Police (ASUMP)” has been approved for five years during the period from 2021-22 to 2025-26.**

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